

(X)

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Original Application No. 795 of 2006

Jabalpur, this the 21st day of November, 2006

Hon'ble Shri A.K. Gaur, Judicial Member

M.K. Barwa,
S/o. Shri Johan Barwa, aged
About 45 years, Senior Technician,
CRWS, Nishatpura, Bhopal (MP). **Applicant**

(By Advocate – Shri Rohit Arya, Sr. Adv. assisted by Shri B.S.
Thakur)

VERSUS

1. Union of India
Through Ministry Railway,
Rail Bhawan, New Delhi.
2. Chief Works Manager,
Coach Repair Workshop,
Nishatpura, Bhopal (MP).
3. Senior Personnel Officer,
Coach Repair Workshop,
Nishatpura, Bhopal (MP). **Respondents**

(By Advocate – Shri M.N. Banerjee)

ORDER (Oral)

Having heard learned senior counsel for the applicant Mr. Rohit Arya assisted by Shri B.S. Thakur and Shri M.N. Banerjee, Standing counsel for the Railways, I am of the considered view that the grievance of the applicant would be redressed in case direction is issued to the applicant to prefer a detailed representation and the respondents shall decide the same within a specific period. Accordingly, I direct the applicant to file a fresh representation to the competent authority for redressal of his grievances within a period of 15 days from the date of receipt of a copy of this order. If such representation is made by the applicant the respondents shall consider

and dispose it of within a period of one month from the date of receipt of such representation from the applicant. Till the representation of the applicant is decided within the aforesaid period the post in question may not be filled. Be it noted that I have not expressed any opinion on the merits of the case.

2. In view of the aforesaid, the Original Application stands disposed of.

A.K. Gaur
(A.K. Gaur)
Judicial Member

"SA"

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

पदविधि आगे किया:-

(1) सति, उच्च न्यायालय का एडवोकेट जनरल, जबलपुर

(2) अतिरिक्त सहायक न्यायाधीश,के काउंसल

(3) प्रथम सहायक न्यायाधीश,के काउंसल

(4) न्यायालय, के.एम. जबलपुर न्यायाधीश

सूचना एवं आवश्यक कार्यवाही हेतु

B.S. Singh D.D. 28/11/06

M. N. Bhatia

D.D. 28/11/06

W. K. Sharma

28/11/06

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28/11/06

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